

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:1639
ANSWERED ON:07.08.2006
VILLAGE GRAIN BANKS IN KERALA
Rajendran Shri P.

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the names of States included in the `Village Grain Bank Scheme`; and
(b) the number of grain banks that have since been started in the country, State-wise particularly in Kerala?

Answer

MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION(SHRI SHARAD PAWAR)

(a): All the States/UT's were invited to send their proposals for the establishment of Grain Banks in February, 2006. The Government of Haryana, Mizoram, Goa and National Capital Territory of Delhi are not interested in the scheme.

(b): After the transfer of the scheme from Ministry of Tribal Affairs to Department of Food and Public Distribution, the revised scheme was approved in February, 2006 and since then, 3962 Village Grain Banks have been sanctioned as per Annexure, during 2005-06 and 2006-07 for their establishment in Andhra Pradesh, Orissa, Chhattisgarh, Madhya Pradesh, Jharkhand, Tripura, Meghalaya, Uttar Pradesh, Assam and Sikkim. No proposal has so far been received from the Government of Kerala.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE UNSTARRED QUESTION NO. 1639 DUE FOR ANSWER ON 07.08.2006 IN THE LOK SABHA.

VILLAGE GRAIN BANKS SCHEME

Statement showing State-wise the number of Grain Banks for establishment during 2005-06 and 2006.07.

Sl. No. State No. of Banks sanctioned

2005-06

1. Andhra Pradesh	1214
2. Orissa	240
3. Chattisgarh	262
4. Madhya Pradesh	926
5. Jharkhand	583
6. Tripura	13
7. Meghalaya	44
Total	3282

2006-07

1. Uttar Pradesh	500
2. Assam	100
3. Sikkim	80
Total	680